

R-234B
1954

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 31215-31314 /Genl./Circulation/West/THC/2026

09 JUL 2026

Dated, Delhi the _____

Sub:- Regarding removal/suspension of Advocates.

Forwarded copy of Endorsement Letter No. 52295-425/Genl./Misc./Circulation/2026 dated 07.07.2026 received along with its enclosures i.e. a copy of Letter bearing Ref. No. Verification/141/298/2026 dated 10.06.2026 bearing Diary No. 5078 dated 16.06.2026 {Office of the Principal District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi} and copy of Removal Notification bearing No. 03 of 2026 dated 01.06.2026 of Col. Arun Sharma (Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi - 110049, on the subject cited above, from Sh. Rakesh Pandit, Ld. Officer Incharge, General Branch, Central District/Ld. District Judge (Commercial Court) - 13, Tis Hazari Courts, Delhi for information and compliance/necessary action to:-

1. All the Ld. Judicial Officers of West District, Tis Hazari Courts, Delhi.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Officer/Official to upload the same on Centralized Website of Delhi District Courts as well as on the Website of West District.
3. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.


(Harish Kumar)

District Judge (Commercial Court) - 04/
Officer Incharge General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 52295-425
/Genl./Misc./Circulation/2026

Dated, Delhi the 07 July 2026

Sub:- Regarding removal/suspension of Advocates.

Forwarded a copy of the Notification bearing Ref. No. Verification/141/298/2026 dated 10.06.2026 and this office bearing diary No. 5078/B dated 16/06/2026 received from Col. Arun Sharma (Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khe Gaon Marg, New Delhi-110049, for information and necessary action to:-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi.
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.



(Rakesh Pandit)

Officer In-Charge, General Branch, (C)/
District Judge Commercial Court-13,
Tis Hazari Courts Delhi.

07.07.2026

Encl. As above

OIC (Genl Br.)



TPD&SJ (West)

08/07/2026

21/06/26



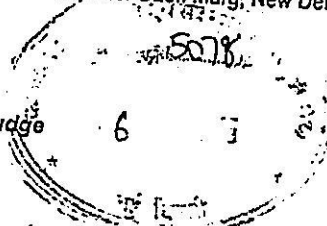
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दिल्ली विधिज्ञ परिषद्
BAR COUNCIL OF DELHI
(Statutory Body Constituted under the Advocates Act, 1961)
2/6, Siri Fort Institutional Area, Khet Gaon Marg, New Delhi-110 049

Ref. No. Verification/141/298/2026

Dated : 10 Jun 2026

The Principal District & Session Judge
Room No. 204,
Tis Hazari Courts,
Delhi-110054



REMOVAL NOTIFICATION No. 03 of 2026 dt 01.06.2026

**Name of Advocate's Removed from the Roll of Bar council of Delhi
due to their LL.B /Graduation Degree/Marks Sheet reported to be Fake/Forged
by their concerned Universities**

Sir,

Bar Council of Delhi Removal Notification No. 03 of 2026 dt 01.06.2026 is submitted
herewith for your information please.

Thanking you,

Col. Arun Sharma (Retd)
Secretary
Bar Council of Delhi

(Ex-Subedar D.K. Sharma)
Prep and Checked By

CC - General Branch

P.D. 505 (H.S.)/THC (Shivdutt)
17/6/26

Col Arun Sharma (Retd.)
SECRETARY
BAR COUNCIL OF DELHI



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दिल्ली विधिज्ञ परिषद्
BAR COUNCIL OF DELHI
(Statutory Body Constituted under the Advocates Act, 1961)
2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

Ref. Notification/141/BCD/03/2026

Dated : 01 Jun 2026

REMOVAL NOTIFICATION No. 03 of 2026 dt 01.06.2026

Name of Advocate's Removed from the Roll of Bar Council of Delhi
due to their LL.B / Graduation Degree/Marks Sheet reported to be Fake/Forged
by their concerned Universities

1. It is hereby notified for general information that, under the Proviso of Section 26(1) of the Advocates Act, 1961 Orders passed by the Sub-Committee of the Bar Council of India on the dates as mentioned below, and ratified by the General Council of the Bar Council of India, name of the under mentioned advocates have been removed permanently from the Roll of the Bar Council of Delhi due to their LL.B/Graduation Degree/Mark Sheet reported to be Fake/Forged by their concerned Universities:-

Ser No.	Name of Adv	Authority for Removal of Name from Roll of Bar Council of Delhi	Photo of the Advocate
1.	Mr. Hari Om Gautam (Enrolment No -D/606/2008) S/o Sh. Ghashi Ram Gautam House No. 40 B, Pkt IV Mayur Vihar, Delhi-91 (Mob - 9810057143) Mr. Hari Om Gautam, (Enrolment No -D/606/2008) S/o Sh. Ghashi Ram Gautam House No. B-152, Sector 14, NOIDA Mayur Vihar, Delhi-91 (Mob - 9810057143)	Bar Council of India Sub-Committee Order dated 01.04.2026 and Ratified by the General Council of the Bar Council of India on 23.04.2026 by Removal Proceedings No. 51/2024.	
2.	Mr. Sandeep Kumar Dubey, (Enrolment No -D/754/2014) S/o Sh. Nand Kishore Dubey House No. B 24 & 25, Plot -88, Upper GF, Jain Park, Uttam Nagar, New Delhi-59 (Mob - 7836999015)	Bar Council of India Sub-Committee Order dated 01.04.2026 and Ratified by the General Council of the Bar Council of India on 23.04.2026 by Removal Proceedings No. 19/2021.	

(Ex-Subedar D.K. Sharma)
Prep & Checked By

Col Arun Sharma (Retd.)
Secretary

B.O. : 1-F, Lawyers' Chambers, High Court of Delhi New Delhi 110 001

Col Arun Sharma (Retd.)
SECRETARY
BAR COUNCIL OF DELHI



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बिहारी विधिज्ञ मंसिर
BAR COUNCIL OF DELHI
(Statutory Body Constituted under the Advocates Act, 1961)
2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

Ref. No. :

2

Dated :

Bar Council of Delhi REMOVAL NOTIFICATION No. 03 of 2026 dt 01.06.2026			
Ser No.	Name of Adv	Authority for Removal of Name from Roll of Bar Council of Delhi	Photo of the Advocate
3.	Sh. R. Ganeshraja (Enr No. D/11443/2022) House No. 7/2/3, Sanbhaivilai, Thazhakudy post, KK Dist. Tamil Nadu, (Mob- 7598854467) Sh. R. Ganeshraja 12 & 13 Block B,S/F Near Transformer, Sainik Nagar, Uttam Nagar, New Delhi (Mob- 7598854467)	Bar Council of India Sub-Committee Order dated 01.04.2026 and Ratified by the General Council of the Bar Council of India on 23.04.2026 by Removal Proceedings No. 36/2025.	
4.	Mr. Watson TD (Enr NO. D/12102/2022) S/o Thankalash G C-115, Kailash Vihar, Kirari Suleman Nagar, Sultanpuri C-Block, North West Delhi-110086 (Mob- 9443446631) Mr. Watson TD S/o Thankalash G R/o 20-128, Alampara Villai Thripurappu, Kanyakumari, Tamilnadu-629161	Bar Council of India Sub-Committee Order dated 01.04.2026 and Ratified by the General Council of the Bar Council of India on 23.04.2026 by Removal Proceedings No. 37/2025.	
5.	Mr. P. Mari Siva (Enr No. D/13449/2022) S/o Sh. Parameswaran House No. 256, Meenatchi Nagar, 2nd street Ponmeni Main Road, Madurai South Madurai, Tamil Nadu-625016 (Mob- 9087429074) Mr. P. Mari Siva (Enr No. D/13449/2022) S/o Sh. Parameswaran House No. 8-1/146, Ground Floor, Janakpuri, Rajput Garden, Delhi -110 058 (Mob- 9087429074)	Bar Council of India Sub-Committee Order dated 01.04.2026 and Ratified by the General Council of the Bar Council of India on 23.04.2026 by Removal Proceedings No. 22/2026.	

(Ex-Subedar D.K. Sharma)
Prep & Checked By

Col Arun Sharma (Retd.)
Secretary

B.O. : 1-F, Lawyers' Chambers, High Court of Delhi, New Delhi-110 003 Ph : 011-23387704

Col Arun Sharma (Retd.)
SECRETARY
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दिल्ली विधिद्वय परिषद्
BAR COUNCIL OF DELHI
(Statutory Body Constituted under the Advocates Act, 1961)
2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

Ref. No.

3

Dated :

Bar Council of Delhi REMOVAL NOTIFICATION No. 03 of 2026 dt 01.06.2026			
Ser No.	Name of Adv	Authority for Removal of Name from Roll of Bar Council of Delhi	Photo of the Advocate
6.	Sh. Aishik Chakraborty, (Enr No. D/3838/2024) S/o Sh. Bishwanath Chakraborty 30/24/1 Attapara Lane, Sithee, Baranagar (M), North 24 Parganas Sinthee, West Bengal-700050, Aishik2507@gmail.com (Mob-9038409960) Sh. Aishik Chakraborty Room No. 127, Ambedkar Hostel, Jamia Millia Islamia Jamia Nagar, South Delhi-110025	Bar Council of India Sub-Committee Order dated 01.04.2026 and Ratified by the General Council of the Bar Council of India on 23.04.2026 by Removal Proceedings No. 46/2025.	

(Ex-Subedar D.K. Sharma)
Prep & Checked By

Arun Sharma (Retd.)
Secretary

Copy forwarded for information to:-

1. The 1st Additional Solicitor General of India, Supreme Court of India, New Delhi.
2. The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi
3. The Secretaries of All Bar Associations, Delhi
4. The Secretaries of All State Bar Council
5. The Registrar General, Supreme Court of India, New Delhi
6. The Registrar General, High Court of Delhi, New Delhi
7. The Registrar General, All High Courts in India
8. The District & Session Judge, Tis Hazari Courts, Delhi
9. The District Judges in all 9 Districts of Delhi
10. The District Magistrates in all 9 Districts of Delhi
11. The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhi
12. The Commissioner of Police, New Delhi
13. Adv concerned.

Note - The above mentioned Authorities are kindly requested to circulate the copy of this notification to all the offices under their jurisdiction. The Bar Associations are requested to display this Notification on their Notice Board.

B.O. : 1-F, Lawyers' Chambers, High Court of Delhi New Delhi 110 002